

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

33

O.A.NO.1341/92

Hon'ble Smt. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 29th day of August, 1997

Shri N.L.Mehtani
Director of Mines Safety
Sitrapur Region No.3
Directorate General of Mines Safety
~~Directorate~~ P.O. Sitrapur
Dist: Bardhaman (WB) PIN-713359. ... Applicant
(None)

Vs.

Union of India through
Secretary
Ministry of Labour
Shram Shakti Bhavan
Rafi Marg
NEW DELHI - 110 001.

Secretary
Union Public Service Commission
Dolpur House
NEW DELHI - 110 011.

Director General of Mines Safety
Directorate General of Mines Safety
Dhanbad (Bihar) PIN:826 001.

... Respondents

O R D E R (Oral)

Hon'ble Smt. Lakshmi Swaminathan, M(J)

We note that none had appeared for the applicant on previous dates of hearing, i.e., 23.7.1997 and 28.8.1997. In view of the order passed on 28.08.1997, the case is dismissed for default and non-prosecution.

R.K. Ahooja
(R.K. AHOOJA)
MEMBER(A)

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)
MEMBER(J)

/rao/